

धीर मलाया की यात्रा की थी, तो कुछ भारतीय समाचारपत्रों के प्रतिनिधि भी उनके साथ गये थे ,

(क) यदि हा, तो क्या उनके धीर संबंधित समाचारपत्रों के नाम, भाषा धीर प्रकाशव-स्थान आदि के बारे में एक विवरण सभा-घटल पर रखा जायेगा , धीर

(ग) उनके परिवहन और उन्हें अन्य सुविधायें देने पर भारत सरकार को कितना व्यय करना पड़ा ?

सूचना और प्रसारण मंत्री (डा० कौसकर) . (क) जी, हा ।

(ख) एक विवरण लोक-सभा की मेज पर रखा जा रहा है । [बैठिये ररिसिष्ट ६, अनुबन्ध संख्या ६३]

(ग) राष्ट्रपति की यात्रा के लिये जो हवाई जहाज थे उनमें से एक में समाचारपत्रों के प्रतिनिधियों को जगह दे दी गई थी, इस लिये उनके परिवहन पर क्या खर्च भ्राया इसका अलग तौर पर विवरण नहीं दिया जा सकता । इन प्रतिनिधियों पर इसके अलावा अन्य किसी प्रकार का खर्चा नहीं किया गया ।

#### Managing Agents in Companies

2850. Shri Morarka: Will the Minister of Commerce and Industry be pleased to state-

(a) whether any notification has been issued under section 324 of the Companies Act, notifying that specified classes of industry or business shall not have managing agents;

(b) if not, whether it is intended to do so, and

(c) whether any enquiry has been made in any industry from this point of view?

The Minister of Commerce (Shri Kanungo): (a) and (c) No.

(b) The matter is under consideration.

#### Manufacture of Cars

2851. Shri Karni Singhji: Will the Minister of Commerce and Industry be pleased to state whether in view of the recent statement by the Government to permit import of car components to the tune of Rs. 50 lakhs, "Dodge", "Plymouth" and "Standard Vanguard" cars will be continued to be assembled and progressively manufactured in India?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): In July last, it was decided, in consultation with the automobile manufacturers, that in order to make the available foreign exchange provide for the maximum number of vehicles, each of them would be allowed to import components for only one type of car, the choice being the one on which the cost of foreign exchange was the least Pursuant to this decision, import of components for big cars, like "Dodge", "Plymouth" and "Standard Vanguard" was discontinued. As the foreign exchange position has not eased, Government propose to continue this policy for the time being

The additional release of foreign exchange of Rs 50 lakhs for the import of car components had been made to relieve the shortage of small cars and could not, therefore, be utilised for the import of components of big cars, viz, "Dodge", "Plymouth" and "Standard Vanguard"

#### Industrial Co-operative Societies in Madras State

2852. { Shri S. R. Arumugham:  
Shri Ganapathy:

Will the Minister of Commerce and Industry be pleased to state:

(a) how many industrial co-operative societies are functioning in Madras State;

(b) what are the types of these societies and the value of finished goods produced by them; and

(c) the value of products sold to or through the National Small Industries Corporation?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**Gorakhpur Labour Organisation**

2853. Shri M. K. Ghosh: Will the Minister of Labour and Employment be pleased to state:

(a) the decision taken with regard to continuation of the Gorakhpur Labour Organisation;

(b) the number of Gorakhpur labourers engaged industry-wise in the years 1956 and 1958;

(c) whether they are kept segregated from the rest of the labourers; and

(d) whether they are given the right to join Labour Organisations?

The Deputy Minister of Labour (Shri Abid Ali): (a) The recommendation of the Industrial Committee on Coal Mining was that the Gorakhpur Labour Organisation might continue for the present for purposes of recruitment only, but all forms of control or regulation exercised separately over Gorakhpur Labour after recruitment should cease. There should be a joint co-operative organisation which should look after the various aspects of recruitment, training and welfare of all labour so that there is no distinction between the Gorakhpur labour and other labour.

| (b) Name of Industry  | No. of Gorakhpur labourers during the years |        |
|-----------------------|---|--------|
|                       | 1956  | 1958   |
| 1. Coalfields         | 11,467                                      | 13,330 |
| 2. Limestone quarries | 117   | 179    |
| 3. Iron ore Mines     | 694   | 740    |

(c) No.

(d) Yes.

**Paper Mills, Bhavanisagar and Mettur**

2854. Shri Balakrishnan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are considering the proposals for setting up of Paper Mills at Bhavanisagar and Mettur making use of bamboos; and

(b) if so, the details of the steps taken by Government?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri) (a) and (b). No proposal has been received by Government for the setting up of a paper mill at Bhavanisagar. However, a scheme for the establishment of a paper mill at Mettur Dam, Salem District, was received from a private party in November, 1956. After consideration of the scheme, the party was informed in August, 1957 that there was no chance of foreign exchange of such large dimensions as required by them, being available in the then prevailing circumstances and as such, they were advised to renew their application after a year. The firm has now submitted a revised proposal for import of plant and machinery, which is under consideration.

**Sale of Documentary Films Abroad**

2855. Shri Shivnanjappa: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Union Government have finalised arrangements with the Commonwealth National Library in Australia for sale of prints of Indian documentary films;

(b) if so, the details thereof; and

(c) if not, when the arrangements will be finalised?

The Minister of Information and Broadcasting (Dr. Keekar): (a) and (b). The Agreement for non-commercial distribution of our films in Australia was signed with the Commonwealth National Library, Canberra on 18th April, 1955. This